

COURT-III

IB 1632 (ND)/2019

IN THE MATTER OF:

M/s. Manav Chawala Anr.

Vs

M/s. Magic Infor Solutions Pvt. Ltd and Aditya Birla Housing

....PETITIONER

...RESPONDENT

SECTION

Under Section 7 IBC 2016

Order delivered on 9.10.2019

Coram:

Shri Ch. Mohd. Sharief Tariq,  
Hon'ble Member (Judicial)  
Shri Kapal Kumar Vohra,  
Hon'ble Member (Technical)

For the Petitioner/Applicant  
For the Corporate Debtor

: - Mr. Sanjay Jain Advocate  
:

ORDER

Counsel, for the parties are present. It is submitted that the matter was fixed for hearing today, which was postponed to 11. List the matter on 11.10.2019.

- Sol -

(K. K. VOHRA)  
MEMBER (TECHNICAL)

- Sol -

(Ch. Mond. Sharief Tariq)  
MEMBER (JUDICIAL)